

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1417 OF 2018 IN
DFR NO. 2491 OF 2018**

Dated: 10th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

Hindustan Petroleum Corporation Limited

.... Appellant(s)

Vs.

Telangana State Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : D. Bharathi Reddy for R-1

ORDER

Issue notice both in Application for Stay as well as main Appeal returnable on 15.11.2018. Dasti, in addition, is permitted.

List the matter on **15.11.2018.**

**(S. D. Dubey)
Technical Member**

mk/kt

**(Justice Manjula Chellur)
Chairperson**